


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.53/ BB/ 2017	-	For Hearing	Rule-9 of IB.	Pon Pure Chemical India Pvt. Ltd. Vs Camson Bio Technologies Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SRINATHA.P 9480584358	Counsel for operational creditor	

Counsel for petitioner is present. No representation for respondent. Objections not filed. Respondent is called. Respondent is treated as absent. Counsel for petitioner is informed to suggest the name of IRP in order to proceed further in this matter. He reported that his senior counsel is ill and requested time to comply the objections raised by the Registry.

List it on 10.10.2017.


MEMBER (J)


MEMBER (T)